

IN THE NATIONAL COMPANY LAW TRIBUNAL

COURT NO. IV, NEW DELHI

Item No. 121

Appeal No. 802/252/ND/2018

Under Section: 252

In the matter of:

Income Tax Officer Ward

....Appellant

Vs.

M/s GRS Printers Pvt Ltd & ROC

....Respondent

Order delivered on 08.07.2019

CORAM

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (J)
SHRI PRADEEP R. SETHI
HON'BLE MEMBER (T)**

For the Appellant : Mr. Zoheb Hossain, Adv.
Sr. St. Counsel for Revenue
For the Respondent : Mr. R. Nagarajan, Ex. Director
For the ROC : Mr. M. Yadubhushana Rao, AROC

ORDER

Due to paucity of time, Matter adjourned to 23.08.2019.

Sd/-

**(PRADEEP R. SETHI)
MEMBER (TECHNICAL)**

Sd/-

**(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)**

Mukesh